

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

SUPPLEMENTARY CAUSE LIST(II) DATED **01.09.2026** (TUESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10.30 AM

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**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Direction

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	IA No. 1238/2026 (For Direction) in Comp App (AT) (CH) (Ins) No. 197/2026 For Stay IA No. 564/2026 (Interim Order)	A Mathiyalagan Suspended Director of Mediclone Biotech Pvt Ltd Vs Biotechnology Industry Research Assistance Council & Anr.	Mr. Sandeep Kumar Ambalavanan	

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in